NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P.No. 66 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Purnima Singh Vs. Saga Info Solutions Pvt.

Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Ms. Ankita Patnaik, Advocate

For the Respondent:

Mr. Atul Agarwal, Advocate

ORDER

Respondents are directed to produce all statutory books as are available with them.

C.P.No. 112 (ND)/2014 shall also be taken along with the above case. To come up on 14th November, 2017 for final disposal.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)